

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518

CP No.- 89/241/242/ND/2020,
CA-531/2021, CA-724/2020, CA/125/2021

IN THE MATTER OF:

Mr. Hemant Khandelwal and Ors.

Vs.

NHO Construction Ltd.

....Applicant

.....Respondent

SECTION

U/s 241-242

Order delivered on 27.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the R-1 & 2

For the RD

: Adv. Shankari Mishra

: Mr. Ishaan Mukherjee, Ms. Kritika Khanna and

Mr. Arjun Parashar (Advocates)

: Adv. Shankari Mishra

ORDER

Due to paucity of time, list the matter on **03.11.2022.**

Md Saddam


FOO (Court Officer)